

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 799 OF 2018 IN**  
**DFR NO. 1492 OF 2018**

**Dated: 16<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>GRIDCO Limited</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Odisha Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Arijit Maitra

Counsel for the Respondent (s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Mr. Matrugupta Mishra for R-2

**ORDER**

Learned counsel, Mr. Rutwik Panda accepts notice on behalf of Respondent No.1 and learned counsel, Mr. Matrugupta Mishra accepts notice on behalf of Respondent No.2.

Learned counsel appearing for the Appellant prays for one week's time to file affidavit of service in respect of Respondent No.4.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **29.08.2018** to enable him to file affidavit of service, as requested.

**(S.D. Dubey)**  
**Technical Member**  
*bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**